



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**C.P. No.43/2021  
In OA No.2023/2020**

**This the 17<sup>th</sup> day of February, 2021**

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

Ms. Sunena Rani, Aged 34 years  
W/o Sh. Prithvi Raj  
Working as PGT (Chem.) in KVS  
Posted in K.V. Dholchera, Assam  
Resident of Q.No.04, Block No.1, Type-III  
K.V. Dholchera Campus, Distt. Cachar  
Assam-788127. ...Applicant

(through Mr. Yogesh Sharma, Advocate)

Versus

Ms. Nidhi Panday  
Commissioner  
Kendriya Vidyalaya Sangathan  
18, Institutional Area  
Shaheed Jeet Singh Marg, New Delhi. ...Respondent

(through Mr. S. Rajappa, Advocate)

**ORDER (Oral)**

**Justice L. Narasimha Reddy, Chairman:**

Learned counsel for the petitioner submits that the respondents have complied with the orders passed by this Tribunal dated 09.12.2020 in OA No.2023/2020. He accordingly seeks permission of this Tribunal to withdraw the Contempt Petition.

2. In view of this development, the Contempt Petition is dismissed as withdrawn. It is open to the applicant to pursue the remedies in accordance with law.



**(Aradhana Johri)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

*/mbt/vb/ns/akshaya/sd*